

12.00 hrs

PAPERS LAID ON THE TABLE

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): On behalf of Shri Ram Vilas Paswan, I beg to lay on the Table --

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (a) (i) Review by the Government of the working of the Madras Fertilizers Limited, Chennai, for the year 2003-2004.
(ii) Annual Report of the Madras Fertilizers Limited, Chennai, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
(Placed in Library, See No. LT 2001/05)
 - (b) (i) Review by the Government of the working of the Fertilizers and Chemicals Travancore Limited, Kochi, for the year 2003-2004.
(ii) Annual Report of the Fertilizers and Chemicals Travancore Limited, Kochi, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
(Placed in Library, See No. LT 2002/05)
 - (3) A copy each of the following papers (Hindi and English versions):-
 - (i) Memorandum of Understanding between the National Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2005-2006.
(Placed in Library, See No. LT 2003/05)
 - (ii) Memorandum of Understanding between the Brahmaputra Valley Fertilizer Corporation Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2005-2006.
(Placed in Library, See No. LT 2004/05)
 - (iii) Memorandum of Understanding between the Rashtriya Chemicals and Fertilizers and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2005-2006.
(Placed in Library, See No. LT 2005/05)
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THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): On behalf of Shri Sontosh Mohan Dev, I beg to lay on the Table a copy of the Public Enterprises Survey (Volumes I to III) for the year 2003-2004 (Hindi and English versions).

(Placed in Library, See No. LT 2006/05)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ

(Placed in Library, See No. LT 2007-08/05)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table --

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Chennai, for the year 2003-2004, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Animal Welfare Board of India, Chennai, for the year 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
(Placed in Library, See No. LT 2009/05)

- (3) A copy of the Notification No. S.O. 281 (E) (Hindi and English versions) published in Gazette of India dated the 2nd March, 2005 delegating powers to Chairman, State Pollution Control Boards, to issue directions to any industry or any local or other authorities for the violation of the standards and rules relating to biomedical waste, hazardous chemicals, industrial solid wastes and municipal solid wastes including plastic waste notified therein, subject to certain conditions, issued under section 23 of the Environment (Protection) Act, 1986.
(Placed in Library, See No. LT 2010/05)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : डॉ० अखिलेश प्रसाद सिंह की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

- (1) चीनी विकास निधि अधिनियम, 1982 की धारा (9) की उपधारा (3) के अंतर्गत चीनी विकास निधि (संशोधन) नियम, 2005 जो 3 मार्च, 2005 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 149(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(Placed in Library, See No. LT 2011/05)

- (2) केंद्रीय भांडागारण निगम तथा खाद्य और सार्वजनिक वितरण विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय के बीच वर्ष 2005-2006 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(Placed in Library, See No. LT 2012/05)
